



**LEGISLATIVE ASSEMBLY  
NATIONAL CAPITAL TERRITORY OF DELHI  
OLD SECRETARIAT, DELHI 110 054**

**SESSION REVIEW**

**Fourth Part of Second Session of Seventh Legislative Assembly  
(03.01.2022 & 04.01.2022)**

**SUMMONS**

Summons for Fourth Part of Second Session of the Seventh Legislative Assembly of National Capital Territory of Delhi were issued to the Hon'ble Members on 20.12.2021.

**DURATION OF THE SESSION**

The Fourth Part of the Second Session of the Seventh Legislative Assembly was conducted on 03<sup>rd</sup> January, 2022 and adjourned *sine-die* by the Hon'ble Speaker on 04.01.2022 after holding 02 (two) sittings on 03.01.2022 and 04.01.2022.

The Business conducted by the House during the Fourth Part of Second Session is summarized below.

**HOMAGE**

The House paid homage and observed two minutes silence on the demise of :

1. Shri Bipin Rawat, first Chief of Defence Staff (CDS), Smt. Madhulika Rawat (wife of Sh. Bipin Rawat, CDS), Brig. L.S. Lidder, Lt. Col. H. Singh, Wg. Cdr. P.S. Chauhan, Sqn. Ldr. K. Singh, JWO Das, JWO Pradeep A, Hav. Satpal, Nk Gursewak Singh, Nk Jitender, L/Nk Vivek, L/Nk S. Teja and Capt. Varun Singh who died in Helicopter crash at Coonoor, Tamilnadu on 08.12.2021.
2. Pilgrims visiting Mata Vaishno Devi Shrine at Katra, Jammu & Kashmir who died in a stampede on 01.01.2022.

**MATTERS RAISED BY MEMBERS**

**Special Mention (Under Rule-280):**

Total 58 Notices for Special Mention were received for the Session. 34 Matters and 03 additional matters were raised in the Session under Rule 280 after balloting and the same have been referred to the concerned Departments for furnishing replies to the Hon'ble Members within 30 days.

**Calling Attention (Rule-54) :**

On 03.01.2022, Shri Sanjeev Jha called the attention of Hon'ble Minister of Health "*towards increasing cases of Omicron Strain of Corona virus and steps being taken by the Govt. to prevent its spread*". Hon'ble Minister of Health replied and made a brief statement.

### **Short Duration Discussion (Rule-55) :**

1. On 03.01.2022, Ms. Bhavna Gaur, Hon'ble Member initiated discussion on "*pathetic condition of cows and cow shelters and failure of MCDs to take care of them*". 06 Members including Hon'ble Leader of Opposition participated in the discussion. Shri Saurabh Bharadwaj, Hon'ble Member suggested that a House Committee be constituted to discuss and suggest recommendations on this issue. Hon'ble Minister of Urban Development replied to the discussion.

The House agreed to constitute a House Committee to recommended measures for the Welfare of cows and other related issues.

2. On 04.01.2022, Shri Pawan Sharma, Hon'ble Member initiated discussion on "*situation arising out of financial mismanagement and corruption in the Municipal Corporations*". 08 Members participated in the discussion.

3. On 04.01.2022, Shri Dilip Kumar Pandey, Hon'ble Chief Whip initiated discussion on "*advantages and disadvantages of the New Excise Policy*". 08 Members including Hon'ble Minister of Industries and Hon'ble Leader of Opposition participated in the discussion. Hon'ble Deputy Chief Minister replied to the discussion.

### **CONGRATULATORY MOTION**

Smt. Atishi, Hon'ble Member moved a congratulatory motion on 04.01.2022 under Rule-114 for introducing 'Business Blasters' programme in Delhi Government Schools and made a brief statement.

### **QUESTIONS**

A total of 259 notices of Questions were received during the Session for the Question Hour scheduled for 03 & 04 January, 2022. Out of these 40 Notices of Starred Questions and 196 Notices of Unstarred Questions were admitted. Replies to 37 Starred Questions were provided by the concerned Ministers in the House.

The Chair referred the matter of non-receipt of reply/unsatisfactory and incomplete replies to 07 Starred Questions and 34 Unstarred Questions to Committee of Privileges.

### **PAPERS LAID**

06 papers were laid on the Table of the House:-

1. Shri Satyendar Jain, Hon'ble Minister laid copy of Annual Accounts and Separate Audit Report Audited by Comptroller and Auditor General of India for the period 2002-03 to 2016-17 of Delhi Building and Other Construction Worker's Welfare Board (DBOCWWB) (English Version only) on the Table of the House on behalf of the Hon'ble Deputy Chief Minister.
2. Shri Satyendar Jain, Hon'ble Minister of Power laid copy of Annual Report of Delhi Electricity Regulatory Commission (DERC) for the financial year 2018-19 (Hindi & English Version) on the Table of the House.
3. Shri Kailash Gahlot, Hon'ble Minister of Transport laid copies of the following on the Table of the House on 03.01.2022 :
  - I. Notification No.F.19(183)/Tpt/Sectt./2017/70257 dated 03/08/2021 regarding restriction on movement of Goods Vehicles on specified roads and timing (Hindi and English Version).

- II. Notification No.F.DC/ARU/TPT/2011-12/part/107740 dated 17/11/2021 regarding colour scheme for bus and other transport vehicles (Hindi and English Version).
- III. Annual Audit Report 2017-18 (Hindi and English Version) alongwith copies of Review for the Audit Report and Annual Accounts of Delhi Transport Corporation for the year 2017-18 (English Version only).
- IV. Profit & Loss Account and Balance Sheet for the year ending 31<sup>st</sup> March, 2018 of Delhi Transport Corporation (Hindi and English Version).

### **DISCIPLINARY ACTION**

1. Shri Ramvir Singh Bidhuri, Hon'ble Leader of Opposition requested the Chair to revoke the suspension of Shri Jitender Mahajan, Hon'ble Member who was suspended during the Third Part of the Second Session for the entire duration of the Second Session.  
The Chair put to vote the proposal of Sh. Ramvir Singh Bidhuri, Hon'ble Leader of Opposition for revocation of suspension of Shri Jitender Mahajan, Hon'ble Member.  
The motion was put to vote and adopted by voice-vote.
2. The Chair named Shri Vijender Gupta, Hon'ble Member for disturbing the proceedings of the House and asked to withdraw from the House. Shri Vijender Gupta, Hon'ble Member refused to leave and was escorted out by the Marshalls on the directions of the Chair.

### **REPORTS**

Presentation & Adoption of Reports :

1. Shri Akhilesh Pati Tripathi, Hon'ble Chairperson presented the First Report of Committee of Privileges on 03.01.2022.  
On 04.01.2022, he also made a brief statement on the observation and recommendation of the First Report on 04.01.2022.  
The House adopted the Report on 04.01.2022 itself.
2. Shri Dilip Kumar Pandey, Hon'ble Chief Whip presented the Second Report of Business Advisory Committee on 04.01.2022.  
The House adopted the Report on the same day.

### **LEGISLATION**

1. The Delhi Sikh Gurdwaras (Amendment) Bill, 2022 (Bill No. 01 of 2022) was introduced by Shri Rajendra pal Gautam, Hon'ble Minister of Directorate of Gurdwara Election on 03.01.2022. Shri Ramvir Singh Bidhuri, Hon'ble Leader of Opposition also expressed his views on the Bill.  
The Bill was considered clause wise and passed and adopted by voice vote on 04.01.2022.
2. The Delhi Teacher University Bill, 2022 (Bill No. 02 of 2022) was introduced by Shri Manish Sisodia, Hon'ble Deputy Chief Minister on 03.01.2022. 06 Members including Shri Ramvir Singh Bidhuri, Hon'ble Leader of Opposition participated in the discussion on the Bill.  
The Bill was considered clause wise and passed and adopted by voice vote on 04.01.2022.
3. The first batch of Supplementary Demands for Grants for the Financial Year 2021-2022 were presented on 04.01.2022.  
The same were considered demand wise and passed by voice-vote on 04.01.2022.
4. The Delhi Appropriation (No.1) Bill, 2022 (Bill No. 03 of 2022) was introduced on 04.01.2022.  
The same was considered clause wise and passed by voice-vote on 04.01.2022 itself.

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